

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:2810  
ANSWERED ON:11.08.2003  
FUNDS TO STATES UNDER AIBP  
RAMDAS ATHAWALE

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) the amount proposed to be provided under the Accelerated Irrigation Benefit Programme during the current year, State- wise; and  
(b) by when the said amount is likely to be released to the State Governments?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI BJOYA CHAKRAVARTY)

(a) & (b) As per approved guidelines for the Accelerated Irrigation Benefits Programme (AIBP) Central Loan Assistance (CLA) is released on year to year basis in two equal instalments to the State Governments. The first instalment of CLA is provided in advance and the subsequent instalment is provided when the expenditure reaches more than 70 percent of the first instalment together with the State's share as well as on the basis of the monitoring report of the Central Water Commission. Allocations of funds under AIBP are made by the Planning Commission during plan discussions with the State Governments. During the current year, there is a budget provision of Rs. 2800 crore for CLA under AIBP. The details of ceilings for CLA under AIBP fixed for various States for the current year are given in the Statement enclosed.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) & (b) OF LOK SABHA UNSTARRED QUESTION NO. 2810 FOR ANSWER ON 11.08.2003 REGARDING FUNDS TO STATES UNDER AIBP.

(Rs. Crore)

S.No. State CLA under AIBP for Annual Plan 2003-2004

1.	Andhra Pradesh	275.00
2.	Arunachal Pradesh	20.00
3.	Assam	35.00
4.	Bihar	100.00
5.	Jharkhand	31.00
6.	Goa	8.00
7.	Gujarat	630.00
8.	Haryana	25.00
9.	Himachal Pradesh	15.00
10.	Jammu & Kashmir	60.00
11.	Karnataka	450.00
12.	Kerala	15.00
13.	Madhya Pradesh	250.00
14.	Chhattisgarh	100.00
15.	Maharashtra	120.00
16.	Manipur	22.00#
17.	Meghalaya	4.00
18.	Mizoram	1.50
19.	Nagaland	8.00
20.	Orissa	250.00
21.	Punjab	100.00

22.	Rajasthan	250.00
23.	Sikkim	1.50
24.	Tamil Nadu	20.00
25.	Tripura	22.00
26.	Uttar Pradesh	275.00
27.	Uttaranchal	20.00
28.	West Bengal	40.00

# Ceiling is tentative.